

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. O.A. 350/1264/2016

Date of Order: 15.05.2018

Present: Hon'ble Dr. Nandita Chatterjee, Administrative Member

Sri Prabir Chakraborty, son of late Tarapada Chakraborty, Ex-GDSMD1, residing at village And Post Office- Belut, P.S. Patrasayer, District- Bankura, Pin- 722206.

.....Applicant.

-versus-

1. Union of India, service through the Secretary, Ministry of Communication, Department of Posts, Dak Bhawan, New Delhi- 110001.
2. The Chief Post Master General, West Bengal Circle, Yogayog Bhavan, C.R. Avenue, Kolkata- 700012.
3. The Assistant Director of Postal Services Rectt. Office of the Chief Post Master General, West Bengal Circle, Yogayog Bhavan, C.R. Avenue, Kolkata- 700012
4. The Senior Superintendent of Post Office, Bankura Division, Bankura, West Bengal, Pin- 722101.

.....Respondents.

For the Applicant : Mr. S. Banerjee, Counsel

For the Respondents : Mr. S. Paul, Counsel

ORDER (Oral)

Per Dr. Nandita Chatterjee, Administrative Member:

Ld. counsel for applicant and respondents are both present.

2. Ld. counsel for applicant seeks liberty to withdraw the instant application and to file a fresh application.
3. Granted.

4. Hence, the OA is dismissed as being withdrawn.

(Dr. Nandita Chatterjee)
Member (A)

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